

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 3<sup>rd</sup> MAY, 2024, 03:00 P.M.**

**IA (IBC)/98/GB/2024  
In CP (IB)/29/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Smt. Bidisha Banerjee  
2. Hon'ble Member (Technical), Shri Arvind Devanathan**

In the Matter of	Santosh Kumar Jaiswal Vs State Bank of India, 2. North Eastern Development Finance (NEDFI), 3. Assam Gramin Vikash Bank, 4. Ankita Gupta (OC).
Under Section	U/s 94 of IBC, 2016

For Petitioner (s) : Mr. M. Sharma, Adv.

For Respondent (s) : Mr. G. Das, Adv. R-2

For RP : Mr. U. K. Kalita, in person

**ORDER**

**IA (IBC)/98/GB/2024**

Ld. RP Mr. U. K. Kalita appears through VC. RP report has been filed. Ld. Counsel Mr. M. Sharma appears for the Applicant and states that there is no objection to the RP Report.

List the matter before the regular Bench on **21.05.2024**.

**CP (IB)/29/GB/2022**

In view of the order passed in IA (IBC)/98/GB/2024 today, list the matter before the regular Bench on **21.05.2024**.

Sd/-  
**D. Arvind**  
**Member (Technical)**

Sd/-  
**Bidisha Banerjee**  
**Member (Judicial)**